

1	2	3	4	5
35	Cement & Gypsum Products	3	2	..
36	Timber Products	..	1	1
37	Defence Industries	..	..	..
38	Cigarettes	..	..	..
39	Consultancy	4	..	5
40	Miscellaneous	24	15	31
TOTAL		307	267	526

Punjab's claim for central projects

1050. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the Government of Punjab has stated its claims to some of the central projects to be set up in public sector;

(b) whether the Punjab Chief Minister has also met him in this connection; and

(c) if so, what is Government's reaction in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) to (c) The location of Central Projects is based on techno-economic considerations. The discussion between the Minister of State in the Ministry of Industry and Chief Minister of Punjab covered the general question of industrial development of the State of Punjab; no specific projects were discussed.

Transfer of surplus defence land for public use in Punjab

1051. SHRI HARVENDAR SINGH HANSPAL: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the land surplus to the requirements of defence purposes in Punjab has been

claimed by the State Government for transferring it for better public use; and

(b) if so, what is the reaction of the Central Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) In accordance with the existing rules and orders, transfer of surplus Defence lands to the State Government is done on its market value on the date of the transfer. In view of the well-settled position, it has not been possible to agree to the transfer of the land to the State Government at book value as requested by them.

Cement production in Madhya Pradesh

1052. SHRI LADLI MOHAN NIGAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the production of cement in Madhya Pradesh is maximum in the country; and

(b) whether it is also a fact that Madhya Pradesh is given only 20 per cent of cement for use for the State Works?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) Yes, Sir. Among